

BENCH-I


**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

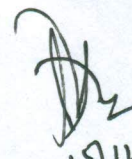
C.P.No.199/KB/2013

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10.30 A.M

Name of the Company	Tapan Bhar.-Versus-Pashupati Nath Himghar Pvt.Ltd. & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	Ratnakar Banerjee, Sr. Adv	} Petitioners	 15/11/2017
2.	Urmila Chakraborty, Adv		
3.	Siddhanta Sherm, Adv		

1.	REETUAROTO KUMAR MITRA, Adv	} R-1, 2 & 3	 15/11/17
2.	PATITA PABAN BISWAL, Adv		
3.	KULDIP MAHAR, Adv		

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1, 2 and 3 are present.

Pleadings are complete. Both the parties are directed to file written submissions within 3 weeks from today with a copy in advance to the opposite party.

List on 05/01/2018.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)